

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5462
ANSWERED ON:06.09.2011
DEATH OF NETAJI SUBHAS CHANDRA BOSE
Gavit Shri Manikrao Hodlya

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has admitted the fact about the death of Netaji Subhas Chandra Bose and no investigation as such going on in this regard at present;
- (b) if so, the details thereof and the reports of the commission on the basis of which this has been admitted;
- (c) whether the mortal remains of Netaji have been kept safely in the Renkaji Temple in Tokyo (Japan);
- (d) if so, whether the Government has made any efforts to bring back the mortal remains of Netaji to India;
- (e) if so, the details thereof and the time by which the mortal remains are likely to be brought back to India; and
- (f) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (f): A statement is enclosed at Annexure.

Annexure in reply to Lok Sabha Unstarred Question No.5462 for 6.9.2011

The fact of Netaji's death has been admitted on the basis of the conclusion of the following Committee/Commissions:

2. The Shah Nawaz Committee in 1956 (3 member Committee) concluded that 'Netaji Subhas Chandra Bose met his death in an air crash, and that the ashes now at Renkoji Temple, Tokyo are his ashes.'

3. The one-man Khosla Commission of Inquiry also concluded in 1974 that "Netaji Bose's body was cremated and his ashes were carried to Tokyo in the beginning of September 1945 where they were deposited in the Renkoji Temple."

4. Justice Mukherjee Commission of Inquiry (JMCI) in 2005 concluded that Netaji Subhas Chandra Bose is dead, he did not die in the plane crash as alleged and the ashes are not of Netaji, but could not conclude the cause of his death in absence of any clinching evidence.

5. The Report of the JMCI was placed before both the Houses of Parliament along with the following Action Taken Report (ATR) on 17th May, 2006.

"The Government have examined the Report submitted by the Justice Mukherjee Commission of Enquiry on 8th November, 2005 in detail and have not agreed with the findings that :-

Netaji did not die in the plane crash; and

The ashes in the Renkoji Temple were not of Netaji."

6. There is no proposal to bring back to India the ashes of Netaji Subhash Chandra Bose kept at Renkoji Temple in Tokyo, Japan.